

LOK SABHA DEBATES

Vol. II

First day of the Second Session of the Eighth Lok Sabha

No. 1

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LOK SABHA

Wednesday, March 13, 1985/
Phalgun 22, 1906 (Saka)

The Lok Sabha met at Eleven of the Clock

[MR. SPEAKER *in the Chair*]

MEMBERS SWORN

Shri Bhimreddy Narasimha Reddy
(Miryalguda)

[*English*]

MR. SPEAKER : Since Shri Jamilur Rahman is not well, he may take the oath from his seat while sitting.

MEMBERS SWORN—*Contd.*

Shri Jamilur Rahman (Kishanganj)

Shri Indrajit Gupta (Basirhat)

Shri Appayyadora Hanumantu (Srikakulam)

Shri Palakondrayudu Sugavasi (Rajampet)

Dr. Biharilal Shailesh (Chail)

Shri Salahuddin (Godda)

11.10 hrs.

OBITUARY REFERENCES

[*English*]

MR. SPEAKER : Hon. Members, as we meet today after an interval of one and a half months, I have to inform the House of the sad demise of Mr. Konstantin Ustinovich Chernenko, General Secretary of the

Central Committee of the Soviet Communist Party and Chairman of the Presidium of the Supreme Soviet of U.S.S.R. and three of our former colleagues, namely, Sarvashri T. Channaiah, Deen Bandhu Parmar and Dr. V.A. Seyid Muhammad.

Mr. Konstantin Ustinovich Chernenko, General Secretary of the Central Committee of the Soviet Communist Party and Chairman of the Presidium of the Supreme Soviet of the U.S.S.R. passed away on 10th March, 1985 at the age of 73 years.

Born in September, 1911, he spent his childhood as a farm-hand hired by wealthy peasants. He knew the hardships and how to get along with work ; he also knew the hardships of a peasant. He soon dedicated his life to the Communist Party work and rapidly rose in the party ranks. He displayed great courage and fortitude in fighting during his service in the Red Army which he voluntarily joined in 1930. He enjoyed high prestige and respect among his fellow frontier guards.

Recipient of several of the highest awards, he was four times winner of 'Order of Lenin' and was twice conferred the coveted title of 'Hero of Socialist Labour'.

Besides being the General Secretary of the Central Committee of Soviet Communist Party, he was elected as the Head of the State in 1984. During his brief period in office of Head of State he made valuable contributions to the progress and prosperity of the country. He restarted the super power dialogue for containment of nuclear arms race.

He initiated new concrete measures for mutually beneficial cooperation with India and began preparing the Nation for the coming computronics century. Mr. Chernenko will be remembered in India for the unprecedented Politbureau Resolution of

December, 1983, on concrete measures to consolidate cooperation with India in political, economic, cultural and other fields and for its declaration in November, 1984, that the Soviet Union has been, is and will be India's reliable friend and will extend mutually advantageous cooperation in the cause of social progress and in the international field. India had been a special interest of Mr. Chernenko since he accompanied late President Brezhnev there in 1961 as the then Head of the Secretariat of the Supreme Soviet of the U.S.S.R. Mr. Chernenko was quick to welcome the six Nation Delhi Declaration in January this year as rightly and forcefully expressing the feelings of peoples and Governments in favour of a healthier international situation brought about by assurance of a peaceful outer space and elimination of nuclear weapons from the face of earth.

At home, he made relentless efforts to improve the economy and enforce strict labour discipline.

We pay our tributes to the memory of this great statesman of our time. In his death the Soviet Union has lost a great patriot and India a true friend and supporter.

Shri T. Channaiah was a member of the Constituent Assembly and Provisional Parliament during 1947-52 from the then Mysore State. Earlier, he was a member of the Mysore Representative Assembly during 1945-47. He was also a member of the Mysore Legislative Assembly during 1952-57 and was Minister for Local Self-Government, Medical and Public Health. A prominent social worker and agriculturist by profession, he actively worked for the welfare of the downtrodden.

He was a member of the Central Depressed Classes Committee in 1946 besides being the President, Scheduled Castes Federation, Mysore.

Shri T. Channaiah passed away on 18 January 1985 at Kolar Town at the age of 72 years.

Shri Deen Bandhu Parmar was a member of Second Lok Sabha during 1957-62 representing Udaipur Constituency of Raja-

sthan. Earlier he had been a member of Rajasthan Legislative Assembly during 1952-57.

A well-known social worker, he was associated with the All India Adimjati Sangh and Rajasthan Tribes Advisory Council and worked relentlessly for upliftment of Adivasis, agricultural reforms and women's education.

Shri Parmar Passed away on 21 February 1985 at village Rakabdeo, Distt. Udaipur (Rajasthan) at the age of 60 years.

Dr. V.A. Seyid Muhammad was a Member of Sixth Lok Sabha during 1977-79 representing Calicut constituency of Kerala. He had also been a member of Rajya Sabha during 1973-77.

A leading legal luminary, Dr. Muhammad served as a Minister of State in the Ministry of Law, Justice and Company Affairs in the Union Government during December, 1975 to March, 1977. Before his election to the Rajya Sabha, he served as the Advocate-General of Kerala during 1965-67 and also functioned as Standing Counsel for the Government of India and the State of Kerala respectively in the Supreme Court.

An eminent Parliamentarian, he took keen interest in the proceedings of the House and served on the Committee of Privileges.

A well-known social and political worker, he was associated with several organisations particularly relating to legal matters besides being the Vice-President of Indian Society of International Law. He served as the High Commissioner of India in the United Kingdom during 1980-84. A veteran freedom fighter, he actively participated in the 'Quit India Movement' and suffered imprisonment. He was awarded the Tamra Patra in 1976.

A widely travelled person, he attended several international conferences besides being the alternate delegate to the United Nations Assembly in 1975. He was author of several publications relating to constitutional law, etc.

Dr. Muhammad passed away in New Delhi on 28 February 1985 at the age of 62 years.

We deeply mourn the loss of these friends and I am sure the House will join me in conveying our condolences to the bereaved families.

The House may stand in silence for a short while to express its sorrow.

The Members then stood in silence for a short while.

MR. SPEAKER : The House will now adjourn to meet again at 11 a.m. on 14 March, 1985.

11.18 hrs.

*The Lok Sabha then adjourned till Eleven of the Clock on Thursday, March 14, 1985|
Phalguna 23, 1906 (Saka).*